

Annexure 3
Muktar Automobiles Private Limited
Date of Commencement of CIRP 13.03.2024
List of Creditors as on 30.06.2024

LIST OF OPERATIONAL CREDITORS (OTHER THAN EMPLOYEES AND WORMKEN AND GOVERNMENT DUES)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Jagsons Paints	20.04.2024	₹ 208,120	₹ 208,120	₹ 0	₹ 0	₹ 0	
	Total		208,120	208,120	0	0	0	

Notes:

- All claims have been admitted on the basis of submitted proof of claim and information available as per books of the corporate debtor.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.



Garima Diggwal

Interim Resolution Professional

Muktar Automobiles Private Limited (Under CIRP)

Regn. No. IBB/HPA-001/IP-P-02018/2020-21/13158

AFA No: AA1/13158/02/200623/104322 valid upto 30.06.2025